

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VALUE INFRATECH PRIVATE LIMITED

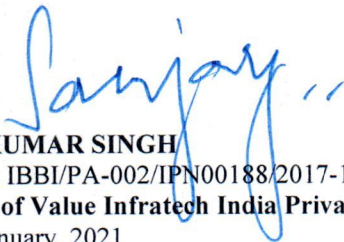
1.	NAME OF CORPORATE DEBTOR	VALUE INFRATECH INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	5 th JULY 2010
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45204DL2010PTC205247
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	715, NAVRANG HOUSE, 7 TH FLOOR, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI, 110001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	4 TH JANUARY, 2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	4 TH JANUARY, 2021
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	NAME: SANJAY KUMAR SINGH REGD NO. IBBI/PA-002/IPN00188/2017-18/10505
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 033, WINDSOR, GRAND FORTE, PLOT NO. 76, SIGMA-4, GREATER NOIDA, UP-201310 Email- SINGH.SK.ADV@GMAIL.COM Phone no. 9717001490
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 033, WINDSOR, GRAND FORTE, PLOT NO. 76, SIGMA-4, GREATER NOIDA, UP-201310 Email- SINGH.SK.ADV@GMAIL.COM
11.	LAST DATE FOR SUBMISSION OF CLAIMS	3 rd February, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Principal Bench, New Delhi) has ordered the commencement of liquidation of the Value Infratech India Private Limited on 4th January, 2021 under section 33 of the IBC, 2016 and the order for the same has been uploaded at the website of Hon'ble NCLT on 8th January, 2021.

The stakeholders of Value Infratech India Private Limited are hereby called upon to submit their claims with proof, on or before 3rd February, 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


SANJAY KUMAR SINGH
REGD NO. IBBI/PA-002/IPN00188/2017-18/10505
Liquidator of Value Infratech India Private Limited
Date: 9th January, 2021
Place: New Delhi